
Kudala Swathi Maiden Vs Gentela Seetha Raju Kiran

Family Court Appeal No. 292 Of 2011

Court: High Court For The State Of Telangana:: At Hyderabad

Date of Decision: Dec. 8, 2023

Acts Referred:

Hindu Marriage Act, 1955 & Section 13(1)(ia)#Family Courts Act, 1984 & Section 7

Hon'ble Judges: K.Lakshman, J; P.Sree Sudha, J

Bench: Division Bench

Advocate: Kollu Rajasekhar

Final Decision: Dismissed

Judgement